Now, I request the Members that the Bill be passed.

MR. CHAIRMAN: Now, the question is:

"That the Bill to prohibit unlawful activities, in relation to weapons of mass destruction and their delivery systems and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration."

The Motion was adopted.

MR. CHAIRMAN: We shall, now, take up clause-by-clause consideration of the Bill.

Clauses 2 to 27 were added to the Bill.

Clause 1, the Enacting Formula, the Preamble and the Title were added to the Bill.

SHRI K. NATWAR SINGH: Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted.

STATEMENTS BY MINISTER

Status of implementation of the recommendations contained in the First, Third and Fourth Reports of the Department-related Parliamentary Standing Committee on Railways

MR. CHAIRMAN: Statements by Ministers. Shri Velu. (Interruptions) SHRI DIPANKAR MUKHERJEE (West Bengal) Where is the Finance Minister? क्या हुआ, सर ...(व्यवधान)... एश्योरेंस पहले आएगा कि स्टैण्डिंग कमेटी की रिकमेंडेंशन आएगी ...(व्यवधान)....रिकमेंडेंशन का फायदा ही क्या है ...(व्यवधान)... जब उसकी एश्योरेंस नहीं होती ...(व्यवधान)... ऐक्शन नहीं होता ...(व्यवधान)...

MR. CHAIRMAN: Let the Ministers, who are present here ...(Interruptions)...

SHRI DIPANKAR MUKHERJEE: He has to be present here ...(Interruptions)... He had to give a statement on the sale of Centaur Hotel

3.00 P.M.

...(Interruptions)... There was an assurance that the Finance Minister would come and give a statement on the sale of Centaur Hotel.... (Interruptions)... I would like the Government to react. ...(Interruptions)...

MR. CHAIRMAN: Shri R. Velu to make a statement regarding status of implementation of the recommendations contained in the First, Third and Fourth Reports of the Department-related Parliamentary Standing Committee on Railways. ...(Intervptions)... You can lay it. ...(Intervptions)...

SHRI DIPANKAR MUKHERJEE: Is he coming, Sir?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I lay a copy of the statement regarding status of implementation of the recommendations contained in the First, Third and Fourth Reports of the Department-related Parliamentary Standing Committee on Railways.

Status of implementation of the recommendations contained in the First and Second Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers

and

Status of implementation of the recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Coal and Steel

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, on behalf of my esteemed colleague, Shri Ram Vilas Paswan, with your permission, I beg' to lay on the Table statements regarding the status of implementation of the recommendations contained in the First and Second Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers; and the status of implementation of the recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Coal and Steel.